

National Company Law Tribunal

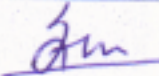
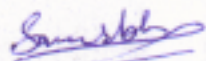
Allahabad Bench

CP NO. 88/ND/2013

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE COMPANY: Sudhish Mahajan vs B.D. Mahajan

SECTION OF THE COMPANIES ACT/I & B CODE: 397/398 of the Companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Zain Abbas	Adv	Pet	
<u>2.</u>	Saurabh Srivastava	Adv	Pet	

CP NO.88/ND/2013

On being mentioned, the case is taken up as out of turn in forenoon session.

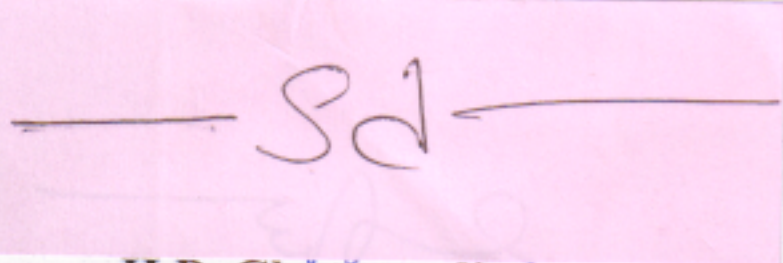
Sh. Zain Abbas alongwith Sh. Saurabh Srivastava, Advocates for the petitioner.

Sh. S.D. Sudhi, Advocate for the respondent.

The matter to be listed on 18<sup>th</sup> January, 2018 for order.

Dated:21.12.2017

Typed by:  
Kavya Prakash Srivastava  
(Stenographer)

  
H.P. Chaturvedi,  
Member (Judicial)